

IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL JURISDICTION  
WRIT PETITION (CIVIL) No(s). 1477/2020

**IN THE MATTER OF:-**

ASHWINI KUMAR UPADHYAY

.... Petitioner

VERSUS

UNION OF INDIA & ORS

....Respondent

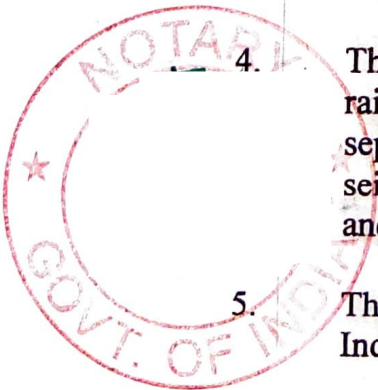
**SHORT AFFIDAVIT ON BEHALF OF RESPONDENT**

**NO.2**

I, Suneel Sachdeva

....., working  
as Deputy Secretary, presently at Department of Legal Affairs,  
Ministry of Law & Justice, do hereby solemnly affirm and declare  
as under:-

1. That I am representing the respondent No. 2 in the aforesaid Writ Petition and being well conversant with the facts and circumstances of the present matter and are competent to swear this Affidavit.
2. That I have read the facts and record the present writ petition and the contents therein is denied and nothing is admitted unless specifically admitted herein.
3. That at the outset it is submitted that the present writ petition filed by the petitioner by invoking this extra ordinary jurisdiction of Hon'ble Court is frivolous and not maintainable being devoid of merit.
4. That the petitioner has not come with clean hands and has raised an issue which clearly falls out of the doctrine of separation of power and the Government is presently seized of the matter regarding appointment of Chairperson and Members of the Law Commission of India.
5. That it is submitted that the 22nd Law Commission of India as constituted on 21.02.2020 and the appointment of



Chairperson and Member of 22nd Law Commission of India is under consideration with concerned authorities. However, no proposal is under consideration to make Law Commission of India a statutory body..

In view of the aforesaid submissions/reply and averment of petitioner misleading this Hon'ble Court to issue notice to the respondent, it is prayed that the present writ petition is liable to be dismissed with heavy costs at pre admission stage only.

**VERIFICATION:**

16 NOV 2021

उप सचिव/Deputy Secretary  
विधि और न्याय मन्त्रालय  
Ministry of Law & Justice  
(विधि कार्य विभाग/D/o Legal Affairs)  
नई दिल्ली/New Delhi

Verified at **NEW DELHI** on this the ----- day of November, 2021. I, the above named deponent do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed there from.



**DEONENT**  
(सुनील सचदेवा)  
(SUNEEL SACHDEVA)  
उप सचिव/Deputy Secretary  
विधि और न्याय मन्त्रालय  
Ministry of Law & Justice  
(विधि कार्य विभाग/D/o Legal Affairs)  
नई दिल्ली/New Delhi